

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 177/2020

GHANSHYAM UPADHYAY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)
(ONLY I.A NO. 70798/2020 IN WP (CRL) NO. 177/2020 TO BE LISTED
IA No. 70798/2020 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 11-08-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Ghanshyam Upadhyay (In-Person)

For Respondent(s) Mr. Tushar Mehta, SG
For State-U.P Ms. Garima Prashad, AOR
Mr. Prashant Singh, Adv.
Mr. Shiv Nath Tilhari, Adv.

For UOI Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Arvind Kumar Sharma, Adv.

Ms. Aparna Bhat, AOR
Ms. Anupama Ngangom, Adv.

Appellant-in-person

UPON hearing the counsel the Court made the following
O R D E R

I.A NO. 70798/2020

Heard.

Orders reserved.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR